

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 22.12.2018 (Saturday)

Court of Chairperson

04:30 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Admission (Fresh Cases) (On urgent mentioning)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 807 of 2018	Coal India Ltd. Vs Gulf Coil Lubricants India Ltd. & Anr.	Ranjan Kumar Pandey	

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